## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 125 OF 2017**

Dated: 28th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

NTPC Ltd. .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh

Mr. Varun Singh Mr. Pratyush Singh Mr. Sandeep Rajpurohit Ms. Aditi Mohapatra

Ms. Natabrata Bhattacharya

## **ORDER**

Review petition is stated to be pending before the Central Commission. At the request of learned counsel for the appellant, the matter is adjourned to **24.10.2017.** 

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt